

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 312
(IB)-1106(ND)18
New IA- 1836/2024

IN THE MATTER OF:

M/s. Panipat Texo Fabs Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Exclusive Overseas Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the

Applicant/Liq. : Adv. R.K. Gupta, Adv. R. K. Gupta and Adv. Ms.
Swaralipi Deb Roy

For the Respondent :

For the Intervener :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1836/2024: The prayer in the application is for closure of the liquidation process.

Let the application be listed for consideration on 10.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)